COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 193 OF 2017 & IA NOS. 488 & 489 OF 2017

Dated: 25th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

GMR Kamalanga Energy Limited & Anr.			 Appellant(s)
Vs. Central Electricity Regulatory Commission & Anr.			 Respondent(s)
Counsel for the Appellant(s)	:	Mr. Amit Kapur Mr. Yashaswi Kant	
Counsel for the Respondent(s)	:		

<u>ORDER</u>

Admit. Issue notice to the Respondents returnable on 02.08.2017. Dasti, in addition, is permitted.

List the matter on 02.08.2017.

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/vt